

20.9.1996

O.A.NO. 219/95

Hon'ble Mr. S. Das Gupta AM

Hon'ble Mr. T. L. Verma JM

Learned Counsel for the
applicant has filed Misc application
no 1401/96 annexing a copy of
the letter dated 26.3.96 by which
the applicant has already
been appointed. In view of
the learned Counsel for the applicant
submits that the applicant does
not want to press the application
Application is accordingly
dismissed as not pressed.
Sh. N. B. Singh is present
for the respondents.

HW
JM

W.C.
AM